

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.404
IB/774/ND/2022

IN THE MATTER OF:

Pouring Pounds India Private Limited	...	Applicant
Versus		
Dhani Healthcare Limited	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 19.01.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Angelika Awasthi, Adv.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 03.02.2023.

Sd/-
Vishal Rana
Court Officer
Court IV